

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
28-06-2024 AT 10:30 AM**

CP (IB) No. 110/94/HDB/2024
u/s. 94 of IBC, 2016

IN THE MATTER OF:

Mr. Papani Sriram Prasad, Through his Power of Attorney Holder
Mr. A S Sathish Kumar , in the matter of
M/s. Lazuline Biotech Pvt Ltd.

...Petitioner

AND

Canara Bank, Union Bank of India &
M/s. Lazuline Biotech Pvt Ltd.

...Respondent

CORAM:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Due to power grid network break down, the hearing could not be conducted.
For consideration, matter adjourned to 05.08.2024.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)